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Title: Regarding directions of Delhi Police to all its employees to open their accounts in a particular branch of the UTI Bank for getting their salary.

SHRI PAWAN KUMAR BANSAL (CHANDIGARH): Mr. Speaker, Sir, a circular issued by the Delhi Police makes it compulsory for every personnel of the Delhi Police to open his account with the UTI Bank branch at Khan Market. Further, that circular goes to say that in case the accounts were not opened, the personnel would find it difficult to get their salaries. This is a very serious matter. This is violative of the service rules. The employees cannot be forced, as they are being forced now, to open their accounts in a particular bank much less a bank which has attracted flak from the Press. Without going further into the matter, I would only like to submit that this is forcing the employees much against their wishes to open accounts in one particular bank which is not permissible. Therefore, I would urge upon the Government to immediately intervene in this matter and ensure that such instructions which are violative of the rules are not issued. The people have the liberty to go to any bank to open the account. In that case, all that the Government or the Delhi Police has to do is to issue salary cheques which can be deposited in any bank.

SHRI S. JAIPAL REDDY (MIRYALGUDA): I would also like to associate myself with this matter. I smell a rat in this. There is a bit of scam. I think the Delhi Police must be directed to come clean. The Delhi Police cannot ask all its 60,000 personnel to open accounts with a particular bank. If something happens to the bank, who is to be held responsible?

SHRI RAM VILAS PASWAN (HAJIPUR): I also associate with this matter.

SHRI S. JAIPAL REDDY : Above all, it is UTI Bank. You may kindly ask the Minister to draw the attention of the Home Minister to this and let the Delhi Police clarify the matter.

SHRI RAM VILAS PASWAN : This is a very serious matter.

MR. SPEAKER: Every matter is serious. Shri Ram Vilas Paswan, can you tell me which matter is not serious?

SHRI PAWAN KUMAR BANSAL : This is unheard of....(Interruptions)

SHRI S. JAIPAL REDDY : Their total salary deposit in a year would come to more than Rs.500 crore....(Interruptions)

श्री रामजीलाल सुमन (फिरोजाबाद) : ये बोलना बंद करें तो मैं अपनी बात कहूँ। **â€**(व्यवधान)

श्री राम विलास पासवान : सारी पुलिस को एक बैंक में खाता खोलने के लिए कैसे कह सकते हैं? यह बहुत सीरियस मैटर है। **â€**(व्यवधान)

अध्यक्ष महोदय : यहां 25 मीटर्स हैं और उसमें से एक मीटर जो सीरियस नहीं है वह मुझे बता दें। I have taken a serious note of it. रामजी लाल सुमन, क्या आपका मीटर सीरियस नहीं है? आप बोलिये।

SHRI S. JAIPAL REDDY : Shri Yaswhant Sinha should know about this. ...(Interruptions)

MR. SPEAKER: He is not the Minister concerned now.

...(Interruptions)

श्री रामजीलाल सुमन : अध्यक्ष महोदय, पहले ये बोलना बन्द करें, हाउस में शान्ति हो, तब मैं बोलना शुरू करूँ। **â€**(व्यवधान)

श्री राम विलास पासवान : सर, दिल्ली पुलिस के कर्मचारी और अधिकारी यदि रिवोल्ट कर दें और एक विशेष बैंक जिसमें उन्हें बैंक का खाता खोलने के लिए कहा गया है, नहीं खोलें, तो क्या होगा ? आप पुलिस के लोगों को कैसे कम्पैल कर सकते हैं कि वे एक बैंक विशेष में खाता खोलें? **â€**(व्यवधान)

श्री पवन कुमार बंसल : अध्यक्ष महोदय, पुलिस के लोगों को लिखकर धमकी दे रखी है कि यदि वे बैंक विशेष में अपना खाता नहीं खोलेंगे, तो उन्हें उनका वेतन मिलने में कठिनाई हो सकती है। **â€**(व्यवधान)

MR. SPEAKER: I have got a copy of your notice. I will bring this matter to the attention of the Government.

SHRI PAWAN KUMAR BANSAL : Thank you, Sir.